

NATIONAL PLYWOOD INDUSTRIES LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

(Pursuant to claims received and updated as on 03-12-2024)

S.No	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	233,834,640.60	11	87,084,397.60	-	146,750,243	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	7	411,135,329.00	5	211,860,293.00	186,358,855	12,916,181	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	33	174,875,315.16	32	164,125,893.39	-	10,749,422	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	39,191,699	1	39,191,699	-	-	-	9	
Total		53	859,036,984	49	502,262,283	186,358,855	170,415,846	-		

Note: Pursuant to IA(IBC)/179/GB/2024 the Hon'ble NCLT Guwahati Bench vide order dated 21.11.2024 has allowed the substitution of SASF(Financial Creditor) with Omkara Asset Reconstruction Private Limited. The said substitution is implemented due to the entire debt assignment from SASF to Omkara Asset Reconstruction Private Limited. There has been no changes in the claim amount.

